

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/1216/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 23rd february, 2018.

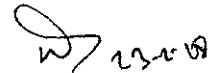
Sub: **Casual Leave.**

Ref:- Your letter No. MACT(S) 302, dtd. 21.02.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 4 (four) days Casual Leave on 05.03.2018, 07.03.2018, 13.03.2018 and 21.03.2018 has been granted/ ~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

